

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01008/2019**

**DATED THIS THE 27<sup>TH</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Vidyadhar  
S/o Basavaraj  
Aged about 44 years  
Working as Postmaster Grade-I  
GB GHH S.O  
Kalaburgi 585 105

....Applicant

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. The Union of India  
Represented by its Secretary,  
Department of Posts,  
Ministry of Communications & Information Technology,  
Dak Bhavan, Parliament Street,  
New Delhi – 110 001.

2. The Chairman  
Committee Constituted to examine the  
Issue relating to the Postmaster Cadre & Member Personnel  
O/o Secretary to Government,  
Department of Posts,  
Ministry of Communications & Information Technology,  
Dak Bhavan, Parliament Street,  
New Delhi – 110 001.

3. The Chief Postmaster General,  
Karnataka Circle, Palace Road,  
Bangalore – 560 001.

4. The Secretary General  
National Federation of Postal Employees (NFPE)

1<sup>st</sup> Floor, Post Office Building  
North Avenue, New Delhi 110 001

5. The Secretary General  
Federation of National Postal Organization (FNPO)  
T-24, Atul Grove Road,  
New Delhi 110 001

6. The General Secretary,  
All India Association of Postal Supervisors  
CHQ: SRT Nagar PO Building (IV Floor)  
Opposite Meghdooth Bhavan  
New Delhi 110 055

.....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel for Respondents No. 1 to 3,  
None for Respondents No. 4 to 6)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri B.S. Venkatesh Kumar, learned counsel representing the applicant, wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/